

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

202. C.P.(IB)/603(MB)2021

IN THE MATTER OF

UNION ROADWAYS LIMITED

V/s

ICE STEEL 1 PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 19.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: None
For the Respondent: None

ORDER

Adjourned to **25.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)